

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **22.02.2023** (WEDNESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.25 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthi Narahari, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Indra Marshal Power Private Limited Vs Akshaya Irrigation Products Private Limited	Mr. ML Lahoty	

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By the order of Hon'ble Member (J)  
(Chennai Bench)

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